RAJASTHAN HIGH COURT, JODHPUR ORDER

No.Estt.(RJS)/97/2021

Date : 30.10.2021

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Shri Atul Kumar Saxena, an officer in the District Judge Cadre, presently under awaiting posting orders HQ. at Jhalawar, who has been appointed as **Judge, Industrial Tribunal-cum-Labour Court, Bhilwara** vice Shri Shailendra Vyas vide Government Order No.1(47)L&E/79-Part dated 21.10.2021, is hereby directed to join his new assignment with immediate effect.

II

The services of **Ms. Sangeeta Sharma**, an Officer in the District Judge Cadre, have been repatriated from the post of Presiding Officer, Appellate Tribunal, Jaipur Development Authority, Jaipur Metropolitan-II vide State Government Order No.F.4(1) नवित्रि/II/2010 dated 14.10.2021 consequent thereupon, she is hereby transferred/ posted on the post of **District & Sessions Judge, Merta** and she is directed to join her new assignment at the earliest.

III

In partial modification of this office earlier order No. Estt.(RJS)/93/2021 Dated 09.10.2021, **Shri Madan Lal Bhati**, an officer of District Judge Cadre, presently posted as District & Sessions Judge, Bikaner is hereby transferred and posted as **District & Sessions Judge, Ajmer** in place of Shri Devendra Dixit.

<u>IV</u>

On account of administrative exigencies, transfer/posting of following Judicial Officers in the District Judge Cadre, are hereby made as under :-

S. NO	NAME OF OFFICER SARVA SHRI	FROM	то	VICE SARVA SHRI
1.	GYAN PRAKASH GUPTA	DISTRICT & SESSIONS JUDGE, SIKAR	DISTRICT & SESSIONS JUDGE, JAIPUR METROPOLITAN-II	ASHUTOSH KUMAR
2.	CHANDRA SHEKHAR SHARMA	DISTRICT & SESSIONS JUDGE, GANGANAGAR	DISTRICT & SESSIONS JUDGE, UDAIPUR	RAJENDRA PRAKASH SONI
3.	RAJENDRA PRAKASH SONI	DISTRICT & SESSIONS JUDGE, UDAIPUR	DISTRICT & SESSIONS JUDGE, KOTA	VACANT
4.	HARENDRA SINGH	SPL. JUDGE, SPL.COURT FOR TRIAL OF JAIPUR BOMB BLAST CASES, JAIPUR METROPOLITAN-II	DISTRICT & SESSIONS JUDGE, JAIPUR DISTRICT, JAIPUR	SATYA NARAIN VYAS
5.	ASHUTOSH KUMAR	DISTRICT & SESSIONS JUDGE, JAIPUR METROPOLITAN-II	DISTRICT & SESSIONS JUDGE, JAIPUR METROPOLITAN-I	VACANT
6.	KESHAV KAUSHIK	DISTRICT & SESSIONS JUDGE, CHITTORGARH	SPL. JUDGE, SPL.COURT FOR TRIAL OF JAIPUR BOMB BLAST CASES, JAIPUR METROPOLITAN-II	HARENDRA SINGH
7.	SATISH CHANDRA GODARA	ADJ NO. 5, ALWAR	ADJ NO.5, JAIPUR METROPOLITAN-II	VACANT

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S. NO	NAME OF OFFICER SARVA SHRI	FROM	то	VICE SARVA SHRI
8.	GANPAT LAL VISHNOI	ADDITIONAL DIRECTOR (ADMN.), RAJASTHAN STATE JUDICIAL ACADEMY, JODHPUR	O.S.D (F& I) AT RHC, JODHPUR	NIHAL CHAND
9.	SANJAY KUMAR MEENA	ADJ, KHERWARA (UDAIPUR)	ADJ NO. 2, BEAWAR (AJMER)	VACANT
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The services of **Shri Raj Kumar**, an Officer in the District Judge Cadre, have been repatriated from the post of Spl. Judge, NDPS Cases Court, Sriganganagar vide State Government Order No.F.27(17)Nyay/2006 dated 14.10.2021 consequent thereupon, he is hereby transferred/posted on the post of **Sessions Judge**, **Spl. Court**, **Prevention of Corruption Act**, **Sriganganagar** and he is directed to join his new assignment at the earliest.

<u>VI</u>

Shri Ashok Kumar Tak, an officer in the District Judge Cadre, presently posted as Additional District & Sessions Judge, Raisinghnagar(Sriganganagar) and who has been appointed/posted as **Spl. Judge, NDPS Cases Court, Sriganganagar** vice Shri Raj Kumar vide State Government Order No. F.27(17)Nyay/2006 dated 14.10.2021, is hereby relieved to join his new assignment at the earliest._

<u>VII</u>

Following Judicial officers in the District Judge Cadre, presently posted as mentioned in the Column 3, who have been appointed/posted on the posts shown against their names in the column No. 4, vide Government Order F.19(2)Nyay/2014 Dated 14.10.2021, are hereby relieved to join their new assignments at the earliest:-

SR. NO.	NAME OF OFFICER SARVA SHRI/MS.	FROM	то	VICE SARVA SHRI
(1)	(2)	(3)	(4)	(5)
1.	PAWAN KUMAR SINGHAL	ADJ, BANSOOR (ALWAR) (APO AT BANSOOR)	JUDGE, MACT NO.2, BUNDI	VACANT
2.	GOVIND AGARWAL	PO, RENT APPELLATE TRIBUNAL, AJMER	JUDGE, MACT, PRATAPGARH	MAHENDRA KUMAR MEHTA
3.	ZAMIR HUSSAIN SAYED	ADJ, BARI (DHOLPUR) (APO AT BARI)	JUDGE, MACT, DHOLPUR	VACANT
4.	BRIJESH PANWAR	ADJ NO. 1, SAMBHAR (JAIPUR DISTRICT) (APO AT SAMBHAR)	JUDGE, MACT, JHALAWAR	VACANT
5.	PARAMVEER SINGH CHOUHAN	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, PRATAPGARH (APO AT PRATAPGARH)	JUDGE, MACT, BANSWARA	VACANT

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VIII

Following Judicial officers in the District Judge Cadre, presently posted as mentioned in the Column 3, who have been appointed/posted on the posts shown against their names in the column No.4, vide Government Order F.19(1)Nyay/2014 Dated 14.10.2021, are hereby relieved to join their new assignments at the earliest:-

SR. NO.	NAME OF OFFICER SARVA SHRI/MS.	FROM	то	VICE SARVA SHRI/Ms:
(1)	(2)	(3)	(4)	(5)
1.	SEEMA JUNEJA	ADJ, MAHUWA (DAUSA) (APO AT MAHUWA)	JUDGE, FAMILY COURT NO.2, AJMER	VACANT
2.	KAILASH CHANDRA ATWASIA	SPL.JUDGE, SC/ST CASES COURT, SIKAR	JUDGE, FAMILY COURT, SIKAR	TIRUPATI KUMAR GUPTA
3.	PRITHVI PAL SINGH	ADJ, SURATGARH (GNR.)	JUDGE, FAMILY COURT, BARAN	VACANT
4.	SUSHIL KUMAR JAIN	ADJ, NO.1, BARMER (APO AT BARMER)	JUDGE, FAMILY COURT NO. 1, BIKANER	VACANT
5.	JAGDISH PRASAD SHARMA-VI	ADJ, LALSOT (DAUSA) (APO AT LALSOT)	JUDGE, FAMILY COURT NO. 2, KOTA	VACANT
6.	SHANKER LAL MARU	ADJ NO.2, BANDIKUI	JUDGE, FAMILY COURT NO. 3, JODHPUR METROPOLITAN	VACANT
7.	RAJESH SHARMA-I	ADJ, LAXMANGARH (SIKAR) (APO AT LAXMANGARH)	JUDGE, FAMILY COURT, HANUMANGARH	VACANT
8.	SHAIL KUMARI SOLANKI	ADJ, SANCHORE (JALORE)	JUDGE, FAMILY COURT, JALORE	VACANT

IX

The State Government Order No. F.19(1)Nyay/2014 Dated 14.10.2021 vide which **Shri Mahendra Kumar Mehta**, an officer in the District Judge Cadre, presently posted as Judge, MACT, Pratapgarh has been transferred and appointed as **Judge**, **Family Court, Dungarpur**, is hereby endorsed for compliance.

X

Following Judicial officers in the District Judge Cadre, presently posted as mentioned in the Column 3, who have been appointed/posted on the posts shown against their names in the column No.4, vide Government Order F.19(6)Nyay/2017 Dated 14.10.2021, are hereby relieved to join their new assignments at the earliest:-

SR. NO.	NAME OF OFFICER SARVA SHRI/MS.	FROM	то	VICE
(1)	(2)	(3)	(4)	(5)
1.	BAL KRISHNA MISHRA	PO, RENT APPELLATE TRIBUNAL, JAIPUR METROPOLITAN-I	JUDGE, COMMERCIAL COURT, NO. 4, JAIPUR METROPOLITAN-II	VACANT
2.	SATYA PAL VERMA	ADJ NO.1, JODHPUR METROPOLITAN	JUDGE, COMMERCIAL COURT No. 2, JODHPUR	VACANT
3.	RANDHEER SINGH MIRDHA	ADJ NO.1, JAIPUR METROPOLITAN-II	JUDGE, COMMERCIAL COURT NO.3, JAIPUR METROPOLITAN-II	VACANT

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The services of **Shri Nihal Chand**, an officer in the District Judge Cadre, presently posted as O.S.D. (F & I) at Rajasthan High Court, Jodhpur, are placed at the disposal of Hon'ble High Court for his posting on some other post.

XI

<u>XII</u>

Shri Nihal Chand, an officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court is hereby transferred/posted as **Additional District and Sessions Judge No. 7, Jodhpur Metropolitan.**

XIII

The services of **Shri Praveen Kumar Mishra**, an officer in the District Judge Cadre, presently posted as Registrar (Judicial), Rajasthan High Court Bench, Jaipur, are placed at the disposal of Hon'ble High Court for his posting on some other post.

<u>XIV</u>

Shri Praveen Kumar Mishra , an officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court is hereby transferred/posted as Additional District and Sessions Judge No. 2, Jodhpur Metropolitan.

XV

The services of **Dr. Mohit Sharma**, an officer in the Senior Civil Judge Cadre, presently posted as O.S.D. at Rajasthan High Court Bench, Jaipur, are placed at the disposal of Hon'ble High Court for his posting on some other post.

<u>XVI</u>

Dr. Mohit Sharma, an officer in the Senior Civil Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court is hereby transferred/posted as Senior Civil Judge-cum-ACMM (Economic Offences), Jaipur Metropolitan-II vice Shri Manoj Kumar Nimoriya.

<u>XVII</u>

On account of administrative exigencies, transfer/posting of following Judicial Officers are hereby made as under :-

S. N O	NAME OF OFFICER SARVA SHRI/MS./DR.	FROM	то	VICE SARVA SHRI/Ms./ DR.
1.	MANOJ KUMAR NIMORIYA	SENIOR CIVIL JUDGE- CUM-ACMM (ECONOMIC OFFENCES), JAIPUR METROPOLITAN-II	SPL. ACMM(PCPNDT ACT CASES), JAIPUR METROPOLITAN-I	SNEHLATA JAKHAR
2.	SUMAN MEENA-II (ON REQUEST)	CJ & JM, TODABHIM (KARAULI)	ACJ & JM NO. 4, BHARATPUR	SUMAN SINGHAL
3.	SUMAN SINGHAL	ACJ & JM NO. 4, BHARATPUR	CJ & JM, TODABHIM (KARAULI)	SUMAN MEENA-II
4.	ARUN PRAKASH ARYA	SPL. JM (NI ACT CASES) COURT NO. 5, UDAIPUR	CJ & JM, BARAN	BEENA MEENA
5.	ASHISH BAINDARA (ON REQUEST)	CJ & JM, BARMER	CJ & MM NO. 2, JAIPUR METROPOLITAN-I	PIYUSH JAILIA



S. N O	NAME OF OFFICER SARVA SHRI/MS./DR.	FROM	то	VICE SARVA SHRI/Ms./ DR.
6.	BEENA MEENA (ON REQUEST)	CJ & JM, BARAN	SPL. JM (NI ACT CASES) COURT NO. 7, JAIPUR METROPOLITAN-I	SOUBHAGYA SINGH CHARAN
7.	PIYUSH JAILIA (ON REQUEST)	CJ & MM NO. 2, JAIPUR METROPOLITAN-I	SPL. JM (NI ACT CASES) COURT NO. 5, UDAIPUR	ARUN PRAKASH ARYA
8.	SOUBHAGYA SINGH CHARAN (ON REQUEST)	SPL. JM (NI ACT CASES) COURT NO. 7, JAIPUR METROPOLITAN-I	CJ & JM, BARMER	ASHISH BAINDARA

Note:

- 1. The concerned officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
- 2. The Officers who have been transferred on his own request, shall not be entitled to claim transfer allowance and joining time."
- 3. In case successor takes over charge before issuance of posting order of the officer concerned, the latter shall await his/her posting order at the same Headquarter.

No.Estt.B2(v)1/2021/3414

Date : 30.10.2021

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BY ORDER

REGISTRAŘ GENERAL

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- Copy forwarded to the following for information and necessary action:-1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench. Jaipur.
- 2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3. P.S. to All Hon'ble Judges at Jodhpur.
- 4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- 5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
- 6. The Secretary to the Government of Raj, Urban Development and housing Department, Jaipur.
- 7. The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 8. The Accountant General, Rajasthan, Jaipur.
- 9. The Registrar General/ Registrar(Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
- 10. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 11.All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 12.Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/posts/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 13. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 14.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/

Conf./Accounts/General/store Sub.Court/Statistics/Computer Cell

RJS Leave/Jr.Actt./Building Cell

